

DIVISION BENCH

O-215

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/194(KB)2023

IN

C.A.(CAA)/117(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	UNIVERSAL EXPORTS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Babu Lal Patni,PCS] For the petitioner

O R D E R

1. Ld.authorised representative for the petitioner present. Mr. Alok Tandon, Joint Director for the office of Regional Director (Eastern Region) present
2. Office of Income Tax has raised some objections, as noticed by RD.
3. Post the matter on **02/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**